

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
STARRED QUESTION NO - 61
ANSWERED ON- 08/02/2023

SCRAPPAGE OF OLD VEHICLES

*61. DR. AMEE YAJNIK:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of private and commercial vehicles to be scrapped under the scrap policy in the year 2023, State-wise;
- (b) the details of the initiatives taken by Government to get fair price for the old vehicles to be scrapped, State-wise;
- (c) whether Government is aware that it is not easy for a middle-class family to buy a car and whether Government intends to give subsidy/incentive for new vehicles after phasing out the old ones;
- (d) if so, details thereof and if not, reasons therefor; and
- (e) whether Government has authorized dealers for scrap, if so, the details thereof, State-wise?

ANSWER

MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE RAJYA SABHA STARRED QUESTION NO. 61 ANSWERED ON 08.02.2023 ASKED BY DR. AMEE YAJNIK REGARDING SCRAPPAGE OF OLD VEHICLES

(a) 5,359 private and 67 commercial vehicles have been scrapped at Registered Vehicle Scrapping Facilities (RVSFs) set up in accordance with MoRTH notification vide GSR 653 (E) dated 23rd September 2021 under Vehicle Scrapping Policy, between 01st January 2022 and 31st January 2023. State-wise details are attached as Annexure-1.

(b) All RVSFs set up in accordance with MoRTH notification GSR 653 (E) dated 23rd September 2021 are private entities. There is no intervention by the Government in determination of fair price of vehicles to be scrapped. The price of these vehicles is decided by the market forces as per the condition of the vehicle to be scrapped.

The Ministry of Steel vide OM dated 23rd January 2023 has specified the mechanism to determine the Reserve Price of Government owned vehicles older than 15 years which are required to be scrapped in accordance with MoRTH notification GSR 29 (E) dated 16th January 2023.

(c) and (d) In order to incentivize the scrapping of old unfit and polluting (End of Life vehicles) vehicles, MoRTH has issued GSR 720 (E) dated 5th October 2021 to provide concession in the Motor Vehicle Tax of up to 25% in case of non-transport vehicles and up to 15% in case of transport vehicles which are purchased against the 'Certificate of Deposit'.

MoRTH has also issued a notification vide GSR 714(E) dated 4th October 2021, for waiving off the registration fee of new vehicles, which are purchased against the Certificate of Deposit.

MoRTH has issued a notification vide GSR 29(E) dated 16th January, 2023 which provides that Certificate of Registration of the Government Vehicles shall expire after the lapse of 15 years from the date of initial registration. Disposal of such vehicles shall be ensured at Registered Vehicle Scrapping Facilities (RVSFs) only. This rule does not apply to the Special Purpose Vehicles (armoured and other specialised vehicles) used for operational purposes for defense of the country and for the maintenance of law and order and internal security.

(e) The details of Registered Vehicle Scrapping Facilities set up in accordance with GSR 653 (E) dated 23rd September 2021 are provided State-wise in Annexure-II.

ANNEXURE-1 REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA STARRED QUESTION NO. 61 ANSWERED ON 08.02.2023 ASKED BY DR. AMEE YAJNIK REGARDING SCRAPPAGE OF OLD VEHICLES

Number of Vehicles Scrapped at Registered Vehicle Scrapping Facilities RVSFs (Jan'22 to Jan'23)

State	No. of Private Vehicles scrapped	No. of Commercial Vehicles scrapped
Assam	7	0
Chandigarh	12	0
Gujarat	1,053	17
Haryana	40	0
Madhya Pradesh	188	0
Uttar Pradesh	4,059	50
Grand Total	5,359	67

ANNEXURE-II REFERRED TO IN REPLY TO PART (e) OF RAJYA SABHA STARRED QUESTION NO. 61 ANSWERED ON 08.02.2023 ASKED BY DR. AMEE YAJNIK REGARDING SCRAPPAGE OF OLD VEHICLES

List of State-wise Registered Vehicle Scrapping Facilities

#	State	Location	RVSF Owner
1	Assam	Rangiya (50km Guwahati)	KD Iron & Steel
2	Chandigarh	Chandigarh	Select Technical Services
3	Gujarat	Kheda	CMR Kataria
4	Gujarat	Alang- Bhavnagar-Road	Shuchaye
5	Gujarat	Kheda	Cero
6	Haryana	Fatehpur	Abhishek Group
7	Haryana	Sonipat	India Motors
8	Madhya Pradesh	Indore	Cero
9	Uttar Pradesh	Noida	MSTI
10	Uttar Pradesh	Greater Noida	CERO
11	Uttar Pradesh	Bulandshahar	Bharat Motors
